

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3039  
ANSWERED ON:31.07.2014  
GENERATION OF RENEWABLE ENERGY  
Singh Shri Ravneet

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the steps taken by the Government to improve the generation of new and renewable energy in Punjab;
- (b) the energy generated under various heads and the funds allocated and disbursed to various new and renewable energy projects during the last three years in the state;
- (c) whether the Government has provided adequate subsidy under Ministry's schemes to support these new and renewable energy projects in the State; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The Ministry of New and Renewable Energy is promoting generation of renewable energy by providing various fiscal and financial incentives, such as capital/interest subsidy, accelerated depreciation, concessional excise and customs duties to encourage the Indian and foreign investors to invest in new and renewable energy sector in the country including the state of Punjab. The other steps include preferential tariff for purchase of power generated from renewable sources, introduction of Renewable Energy Certificates and Renewable Purchase Obligation. Foreign Direct Investment (FDI) upto 100% is also permitted on the automatic route, in the renewable energy sector, subject to applicable laws/regulations, security and other conditions.

(b),(c)&(d): A total of 1624.81 million units of electricity have been generated in the state during the last three years. Details of energy generated under various heads are given in Annexure.

The details of Central Financial Assistance provided to various renewable energy projects during the last three years is as follows:

Year	Amount (Rs. in crore)
2011-12	46.05
2012-13	26.66
2013-14	32.68